

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 56/ (RE-2006)/2004-2009
NEW DELHI, DATED THE 22nd September, 2006

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following correction in the Sl. No. A of Appendix 37D notified vide Public Notice No.13/ (Re-2004)/2004-2009, dated the 25th May 2006.

A. VALUE ADDED LEATHER PRODUCTS & LEATHER FOOTWEAR

S.No.	Product Code	ITC (HS)	Description
08	08	6403	Footwear <u>with outer soles</u> of rubber, plastics, leather or composition leather and uppers of leather

This issues in Public interest.

Sd/-
(K.T.CHACKO)

DIRECTOR GENERAL OF FOREIGN TRADE and
EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

(Issued from File No.01/94/180/378/AM07/PC-I)